

## LOK SABHA DEBATES

### LOK SABHA

*Friday, August 27, 1993/Bhadra 5, 1915 (Saka)*

*The Lok Sabha met at Eleven of the Clock*

[MR. SPEAKER in the Chair]

[English]

### OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, I have to inform the House with deep sense of sorrow of the passing away of four of our former colleagues namely Sarvashri Debeswar Sarmah, Bakshi Nayak, S. R. Damani and R. Bhole.

Shri Debeswar Sarmah was a member of First Lok Sabha during 1952-57 representing Golghat—Jorhat constituency of Assam.

A Veteran freedom fighter and a close associate of Nataji Subhash Chandra Bose. Shri Sarmah took a leading part in the Non-cooperation Movement, Satyagrah Movement and Quit India Movement and suffered imprisonment several times.

A lawyer by profession, Shri Sarmah was a prominent figure in the political scenario of Assam. He was a member of the Assam Legislative Assembly during 1937-47. He was elected Speaker of the Assam Legislative Assembly in 1946 and continued to hold office till September, 1947. Thereafter, he served as the Agent for Indian Dominion in the State of Manipur during 1947-48.

He was again elected to the Assam Legislative Assembly for two more terms during 1957-60 and 1967-72. While being a member of the Assembly, he served as Minister for Finance, Supply, Education and PWD during 1957-60.

An able parliamentarian and an active political worker, Shri Sarmah took keen interest

in the parliamentary proceedings and while being a member of this House, he served on the Estimates Committee for two terms.

Shri Sarmah passed away on 1 August, 1993 at the age of 97.

Shri Bakshi Nayak was a member of Fifth Lok Sabha during 1971-77 representing Phulbani constituency of Orissa.

Shri Nayak always worked for the welfare and upliftment of backward classes and poor sections of the society. He was associated with various organisations engaged in the development of his constituency. He also took interest for promoting agriculture.

Shri Nayak passed away on 13 August, 1993 in Orissa at the age of 71.

Shri S. R. Damani was a member of Second, Fourth, Fifth and Sixth Lok Sabhas during 1957-62 and 1967-79. He represented Jalore constituency of Rajasthan in Second Lok Sabha and Sholapur constituency of Maharashtra in Fourth, Fifth and Sixth Lok Sabhas.

A well known industrialist, Shri S. R. Damani was closely associated in various capacities with many associations and councils established for the development of industries in the country. He was also a member of the Central Board of Film Censors in 1964.

Shri Damani took active part in various social and educational activities. He founded a Charitable Trust for the maintenance of educational institutions, free maternity and child welfare centres and awarding scholarships for higher studies and other philanthropic purposes.

An able parliamentarian, he enriched the proceedings of the House during his long parliamentary career by actively participating in the debates pertaining to development of industries and promotion of education. He served the House as a member of Railway Convention committee during 1971-73. He was also a member of Consultative Committees for the Ministries of Commerce, Industry and

Finance. He was a life member of the Indian Parliamentary Group.

A widely travelled person, Shri Damani attended the annual meetings of the World Bank in 1970 as an alternate delegate of India.

Shri Damani passed away at Bombay on 19 August, 1993 at the age of 81.

SHRI R. R. Bhole was a member of Seventh Lok Sabha during 1980-84 representing Bombay South-Central constituency of Maharashtra. Earlier, Shri Bhole was a member of the Legislative Assembly of Bombay during 1937-42.

During his illustrious career, Shri Bhole served the country in various capacities. He was a Judge of the Maharashtra High Court, a member of the Backward Classes Commission and the Law Commission of Maharashtra and also of the Second Pay Commission for the Maharashtra Government Employees.

A close associate of Dr. B. R. Ambedkar, Shri Bhole worked relentlessly for the upliftment of the poor, down-trodden and the oppressed classes of the society. He initiated many social agitations for social and civil rights of the Scheduled Castes and Backward classes. As the chairman of the people's Education Society, he established many colleges and educational institutions in Maharashtra.

A widely travelled person, he represented Indian Labour as a trade unionist at the International Labour Organisation.

A man of letters, Shri Bhole authored books entitled 'An Untouchable Speaks' and 'Sources of Hindu Law'.

An able parliamentarian, Shri Bhole actively participated in parliamentary proceedings and served as the Chairman of Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

Shri Bhole passed away on 23 August, 1993 at Bombay at the age of 80.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the deceased.

11.06 hrs.

*(The Members then stood in silence for a short while)*

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11.08 hrs.

#### ORAL ANSWERS TO QUESTIONS

[English]

#### Animal Skins

\*441. SHRI BOLLA BULLI RAMAIAH :  
SHRI RAM LAKHAN SINGH  
YADAV :

Will the MINISTER OF FINANCE be pleased to state :

(a) the details of animal skins seized in the country during each of the last two years, State-wise;

(b) whether the Customs Department seized snake skins worth crores of rupees in Delhi in July, 1993;

(c) if so, the precise details thereof; and

(d) the steps taken/proposed to be taken by the Government to check the smuggling of animal skins?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKARA MURTHY) : (a) Details of animal skins seized by the Custom authorities in the country during each of last two years State-wise are placed at statement 'A'.

(b) and (c) Customs Officials of I.G.I. Airport, Delhi seized 2747 snake skins valued at Rs. 10,98,800/- on 31-7-1993 from two Afghan Nationals viz. Fattech Mohd. s/o. Said Mohd. holder of Afghan Passport No. TR 032193 and Dawlat Kapoor s/o. Sh. Choni Lal Kapoor, holder of Transit pass No. C-130 issued by Embassy of Afghanistan at New Delhi. Both the passengers were arrested.